कार्य निष्पादन में सुधार के लिए विभिन्न सार्वजानिक क्षेत्र के सड़क परिवहन उपक्रमों को समय-समय पर आवश्यक निर्देश/मार्ग —निर्देश जारी किए गए हैं।

## Plight of Hindu Sindhis driven from Pakistan

344. SHRI O.P. KOHLI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government's attention has been drawn to the news- item published in the Indian Express dated the 16th October, 1995 captioned "Hounded by Pak Persecution, harassed by Indian prosecution";

(b) if so, the reaction of Government thereto; and

(c) the short-term and long-term measures that Government propose to adopt, on humanitarian grounds, to remedy the miserable plight of a large number of Hindu Sindhis who were driven to seek refuge in the border districts of India in Rajasthan in the wake of their persecution in Pakistan?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI RAM LAL RAHI): (a) Yes, Sir.

(b) and (c) Information is being collected and will be laid on the Table of the House.

## Increase in the Incidents of Crime in Delhi

345. SHRI O.P KOHLI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of incidents of murders, dacoities, kidnappings etc., which occurred in Delhi during the period from October 1, 1995 till date;

(b) the causes of the failure of the security and intelligence agencies to prevent the constantly increasing number of crimes; and (c) the broad outline of the steps taken to modernise and gear up these agencies to tackle this alarming situation effectively?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (PROF. MEIJINLUNG KAMSON): (a) The number of incidents of murder, dacoity, kidnapping, robbery, hurt, burglary; riot, snatching, abduction and theft reported in the National Capital Territory of Delhi during the period from 1.10.95 to 21.11.95 is as under:—

Crime Head	Number of cases reported
Murder	78
Attempt to Murde	r 95
Dacoity	3
Kidnapping	124
Robbery	86
Hurt	345
Burglary	331
Riot	26
Snatching	80
Abduction	52
Theft	2423

(b) The prime causes responsible for increasing incidence of crime are sharp increase in the floating population visiting the capital daily, involvement of outside criminals, rising number of first-time offenders, growing social tensions and organised crime.

(c) The Government has taken several steps to check crime in Delhi. These include increased patrolling posting of pickets at strategic points, strengthening the intelligence machinery, frequent raids at the hideouts of criminals, increased surveillance, coordination meetings with the officials of the neighbouring States, training scientific methods in of investigation, modernisation of communications network, etc.